

**Promotion of narwar and Jaisalmer as Tourist Destination By I.T.D.C.**

6205. SHRI KAMALA MISHRA  
MADHUKAR:  
SHRIMATI GEETA MUKHER-  
JEE:  
SHRI VJOY KUMAR YADAV:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether ITDC has developed Narwar in Madhya Pradesh and Jaisalmer in Rajasthan during 1991-92 as tourist destinations;

(b) if so, the details of expenditure incurred and income earned from these tourist spots; and

(c) the number of foreign/domestic tourists visits these spots during 1991-92 and the steps Government propose to take to make the project viable?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. ITDC had organised adventure package camps comprising tented accommodation at narwar in Madhya Pradesh and at Sam near Jaisalmer in Rajasthan during 1991-92 to develop them as new tourist destinations.

(b) Government supports such adventure camps purely as promotional ventures and does not expect to earn any profits from them.

(c) The requisite information is given below:-

	<i>Narwar</i>	<i>Sam,</i>
- Foreign	50	38
- Domestic	406	94
<b>Total</b>	<b>456</b>	<b>132</b>

The adventure camps at Narwar and Sam were pioneering efforts with the objective to develop new tourist destinations in backward, difficult and remote areas. The experience gained from these camps has been encouraging.

[*Translation*]

**Expansion of Telephone Exchanges in Bihar**

6206. SHRISURYA NARAYAN YADAV:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of the telephone ex-

changes in Bihar, the proposal for the expansion of which has been approved;

(b) whether the expansion work of any of these exchanges has been started;

(c) if so, the details of the work completed during the years 1991-92;

(d) whether any project to expand the telephone exchanges of Veerpur-Sapaul-Saharsa and to interlink these with STD is also under consideration; and

(e) if so, the details thereof and the time by which the said work is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Out total 461 telephone exchanges in Bihar as on 31st March, 1991, proposal for expansion of 211 was approved.

(b) Yes, Sir.

(c) The work of expansion of all the 211 telephone exchanges approved for expansion during 1991-92 has been completed.

(d) Yes, Sir.

(e) Telephone Exchanges at Veerpur, Sapaul and Saharsa have expanded and also interlinked with STD.

[English]

#### Central Assistance for Minor Irrigation Projects

6207. SHRI SUDHIR SAWANT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any assistance is being provided by the union Government for development of minor irrigation projects in Maharashtra?

(b) if so, the details thereof;

(c) whether the Government propose to give priority to minor irrigation projects in the Eighth Five Year Plan; and

(d) if not, the reasons there for?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) All Minor Irrigation Schemes are planned, funded and implemented by the State Governments from their own resources. However, Central assistance is being provided to Maharashtra under vari-

ous Centrally Sponsored/Central Sector schemes such as Million Wells Scheme under Jawahar Rozgar Yojana, Integrated Rural development Programme, Assistance to small and Marginal Farmers for Increasing Agricultural Production, drought Prone Areas Programme, Encouraging Use of Sprinkler/Drip System etc., Integrated Development of Arid Zone Fruits and Strengthening of Ground Water Organisations in States and Union Territories.

(c) and (d). Details of Eight Five year Plan are yet to be finalised. However, due priority would be given to Minor Irrigation Schemes in the Eighth Plan.

#### Transformers for Group housing societies Delhi

6208. SHRI S.B. THORAT: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether a large number of Group Housing societies in Trans-Yamuna area have not been provided with transformers for which advance payment has been paid by them to Delhi Electricity Supply Undertaking;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken by the Government to install the transformers in these Societies?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (c). According to DESU the work of electrification, including installation of distribution transformers at the Group Housing Societies in Trans-Yamuna area, for which advance payments have